

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 83(ND)2016
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)


SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

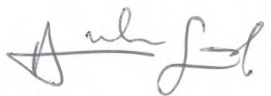
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

NAME OF THE COMPANY: M/s. Khanna Traders & Ors. V/s. M/s. Scholar Publishing House Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

① Mr. P. NAGESH ② Mr. DHRUV GUPTA ③ Chirag jameel ④ Mr. SANSKAR AGARWAL	}	ADVOCATES FOR RESPONDENTS	
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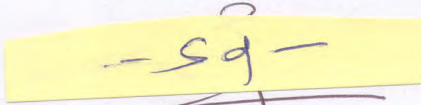
④ ANKUR SOD	}	ADV. FOR PETITIONER	
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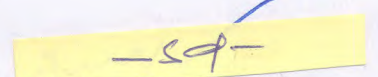
ORDERS

Learned Counsel for the parties are present. Ld. Counsel for the petitioner has filed an application for placing on record the additional documents. A copy of the said application has been provided to the Ld. Counsel for the respondents. Ld. Counsel for the respondents seeks and is given two weeks time to file the reply. Rejoinder, if any, may be filed within a period of two weeks thereafter. The said application shall be taken up for consideration along with the main Petition.

List on 16.3.2017



(S.K. Mohapatra)
Member (Tech.)



(M.K. Hanajura)
Member (Judicial)